

Name of the corporate debtor: Calzini Fashions Limited

Date of commencement of CIRP: 19.07.2022

(order received on 21.07.2022)

List of creditors as on: 11.08.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted (INR)	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IDBI Bank Limited	CIN L65190M H2004GO I148838	03-08-2022	9,93,61,513	9,93,61,513	Financial debt	Yes	No	100%	Nil	Nil	Nil	Nil	Claim collated on provisional basis subject to verification from books of accounts and bank statement of CD, as the IRP proceeded without books of account and bank statements of CD.

*The security held by the bank is, Plant and Machinery, First charge by way of Hypothecation of company's entire stock, consumable stores and spares and other movable including stock, book debt and receivables. Personal guarantee of Sh Uma Shanker Goenka, Sh Aayush Goenka and Sh Hari Shanker Goenka and Corporate guarantee of Yash Global Limited.